

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 590 of 2020

In the matter of:

Bank of India & Ors.

...Appellants

Vs.

**Ferro Alloys Corporation Ltd.
Through Bhuban Madan**

**.
...Respondent**

Present

For Appellants: Mr. Rajiv Ranjan, Sr. Advocate alongwith Dr. Sudhir Bisla & Mr. Rahul Adlakha.

For Respondent: Mr. Abhinav Vasisht (For R-1) Sr. Advocate alongwith Mr. Saurav Panda & Malak Bhatt.

ORDER
(Virtual Mode)

28.10.2020: Heard Learned Counsel for the 'Parties' submitted that the pleadings are completed. Let the matter be fixed '**For Hearing**' on **24th November, 2020.**

[Justice Jarat Kumar Jain]
Member (Judicial)

[Dr. Ashok Kumar Mishra]
Member (Technical)

Sim/Kam